

DIVISION BENCH  
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/105(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SARADA MEDICARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS WEST BENGAL</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearance (via video conference/physically)**

**For the Petitioner**

**Mr. Arani Guha, Adv**

**Mr. Yash Dalmia, Adv**

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for petitioner seeks one week time as final opportunity to file rejoinder affidavit. Time is allowed.
3. Post this matter on **18.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**